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**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2020/ /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Sonitpur, Tezpur

Dated Guwahati, the December, 2021

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJ(S) 4223 dated 08.12.2021

Sir,

With reference to the above, I am directed to inform you that Smti Tintina Devi Hazarika, Munsiff-cum-Judicial Magistrate First Class, Biswanath Chariali, has been granted permission to avail Home Travel Concession (HTC) for the current block period of 2020-2021, during the winter vacation 2021 for the journey to her home town Guwahati, by the shortest possible route, as per existing Rules.

Yours faithfully,

*palt*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-03/2020/6632-6635 /A. Dated 14/12/21  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Tintina Devi Hazarika, Munsiff-cum-Judicial Magistrate First Class, Biswanath Chariali with reference to her letter No. CIV/BC(S)/410 dated 07.12.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

*14.12.2021*

**REGISTRAR (VIGILANCE)**

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